

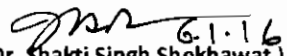
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 07-01-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. J.P. Goyal , Sr. Advocate	S.B. Civil First Appeal No. S8/05 Nazruddin Vs. Ikram Khan	Anoop Dhand	V.S. Chauhan
2	Sh. G.K. Garg, Sr. Advocate	S.B. Civil Transfer Application No. 130/15 Smt. Kiran Vs. Sheetal	Samarth Sharma	Pradeep Mathur
3	Sh. O.P.Sharma- I RHJS (Retd.)	S.B. Civil First Appeal No.S47/10 Dhan Prakash & Others Vs. Devender Kumar & Others	G.K. Garg	Surendra Kuri
4	Sh. O.P. Sharma-I RHJS (Retd.)	S.B. Cr. Misc. Bail Application No. 11778/15 Ram Niwas Saini VS. State	Dr. Mahesh Sharma	Anil Kumar Jain
5	Sh. Ramavatar Sharma , RHJS (Retd.)	S.B. Civil Second Appeal No. 195/10 Smt. Lalita Devi Vs. Beena Awasthi	Ajeet Bhandari	Shailesh Prakash Sharma
6	Sh. G. S.Hora, RHJS (Retd.)	S.B. Cri. Misc. Transfer Petition No.5/2015 Praveen Singh Vs. Anita	Takhat Singh Rathore	Vivek Goyal
7	Ms. Archana Mantri , Advocate	S.B. Cr. Misc. Bail ApplicationNo. 5161/15 Hari Singh Chauhan Vs. State	Pankaj Gupta	Kap
8	Sh. Shashi Bhushan Gupta , Advocate	S.B. Civil First Appeal No.200/2014 Prakash Chand Vs Lal Chand	Sudesh Bansal	Gaurav Sharma
9	Sh. Vikas Jain, Advocate	S.B. Cr. Misc. Bail Application No. 12003/15 Shivraj Vs. State	Praveen Jain	R.R. Baisla
10	Ms. Anita Aggarwal, Advocate	S.B. Civil First Appeal No. 393/12 Nancha Vs. Bhagwan	R.K. Daga	Amit Jindal
11	Ms. Anupama Chaturvedi, Advocate	S.B. Civil Second Appeal No. 393/10 Jai Prakash & Ors. Vs. Banwari lal and Ors.	L.L. Gupta	
12	Sh. Ankur Rastogi, Advocate	S.B. Cr. Revision Petition No. 782/15 Smt. Gyatri Vs. Veer Singh	Sudhir Jain	H.S. Sinsinwar
13	Sh. Sudesh Bansal , Advocate	S.B. Civil Misc. Appeal No. 2528/13 Madan Lal Khatik Vs. Smt. Guddi	H.K. Saini	
14	Smt. Nirmala Sharma, Advocate	S.B. Cr. Misc. Petition No. 5300/15 Smt. Ganga Devi Vs. State	Vikas Kabra	R.R. Sharma
15	Sh. Raj Kumar Yadev, Advocate	S.B. Cr. Misc. Bail Application No. 14595/15 Smt. Radha Devi Sharma Vs. State	Ram Manohar Sharma	Jite
16	Sh. Satish Kumar Avasthi, Advocate	S.B. Cr. Misc. Petition No. 2336/15 Manish Kejriwal Vs. State	P.C. Bhandari V.K. Gupta	Dinesh Hissaria

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)

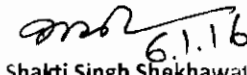
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 08-01-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.K. Garg, Sr. Advocate	S.B. Civil First Appeal No. 655/05 Kabiruddin Vs. Smt. Naziran	Dheeraj Singhal	A.S. Rathore
2	Sh. Pankaj Gupta, Advocate	S.B. Cr. Misc. Bail Application No. 14784/15 Vaibhav Jain Vs. State	Sanjay Sharma	
3	Ms. Raj Sharma , Advocate	S.B. Cr. Revision Petition No. 424/15 Smt. Kamlesh Devi Vs. Vijay Kumar	Rajeev Sharma	Sumer Saini
4	Sh. A.K. Bajpai , Advocate	D.B.Civil Special Appeal No. 94/03 Jadish Singh Vs. Saint Meera Brotherhood Society, Jaipur D.B. Civil Special Appeal No.1040/02 Meera Brotherhood Society Jaipur Vs. Rngeit	R.K. Mathur Suresh Goyal	N.A. Khan
5	Sh. A.K. Bajpai , Advocate	D.B. Civil Misc. Appeal No. 4823/15 Smt. Rinku Vs. Ashish Sharma	CL Saini	Sameer Jain
6	Smt. Madhuri Singh , Advocate	S.B. Cr. Misc. Bail Application No. 11351/15 Jaspreet Singh Kamal Vs. State	Aditya Sharma/ Lalit Sharma	Archana Mantri
7	Smt. Madhuri Singh , Advocate	S.B. Civil Misc. Appeal No. 3965/15 Phool Chand Pareta VS. Smt. Monika Pareta	Jinesh Jain	Pradeep Mathur
8	Sh. S.P. Mathur, Advocate	S.B. Cr. Misc. Bail Application No.8654/15 Nilesh Bohra Vs. State	Amit Jindal	Prakash Thauriya
9	Sh. Shashi Bhushan Gupta , Advocate	S.B. Civil Transfer Petition No.60/15 Lalita Vs. Ankur Choudhary	Manish Gupta	Amit Jindal

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By Order


 (Dr. Shakti Singh Shekhawat)
 Deputy Secretary
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